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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 72/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act:

Section 441 r/w 134(3)o and 135 of the

Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Joseya 3

1. CS Streyphal Join

PCS

Petitioner.

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ORDER

Learned PCS Mr. Shreyansh Jain present for Petitioner. None present for Registrar of Companies.

Proof of dispatch filed by the Petitioner but not proof of service.

Petitioner is directed to file proof of service.

List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.